## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER) APPLICATION NUMBER : CA/43/2018 PETITION NUMBER : CP/593/IB/CB/2017 NAME OF THE PETITIONER(S) : ANANT AGRO INDUSTRIES NAME OF THE RESPONDENT(S) : VIJAI MAHALAXMI SPINNING MILLS IND P L UNDER SECTION : 9 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Cornel for Applicat 1. R. RAJESH

## <u>ORDER</u>

Counsel for RP present. **The Registry** is directed to issue notice to the Respondents. The Applicant is also directed to send private notice to the Applicant and file proof of the same by next date of hearing. Put up on **09.02.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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